

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

STARRED QUESTION NO:343
ANSWERED ON:10.08.2016
Waqf Boards
Ahamed Shri E.

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the status of computerisation of State Waqf Boards in the country;
- (b) whether the Government is aware that various waqf boards including Punjab and Haryana are facing a lot of problems due to the new system of lease of waqf properties put in place recently and if so, the details thereof;
- (c) whether the Government is also aware that the revenue of such boards including Punjab and Haryana has gone down drastically in the aftermath of the new system of lease of waqf properties and if so, the details thereof; and
- (d) whether the said waqf boards have represented to the Government to review the new system and if so, the details thereof and the follow up action taken by the Government thereon?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF MINISTRY OF MINORITY AFFAIRS
(SHRI MUKHTAR ABBAS NAQVI)

(a) to (d): A statement is laid on the Table of the House.
